

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 255 of 2012 &
IA No. 118 of 2013

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Indian Oil Corporation Ltd. ...Appellant(s)

Versus

Kerala State Electricity Board & Ors. ...Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): **Mr. M.T. George with**
Ms. Kavitha K.T. for R-1 & R-3
Mr. Ramesh Babu M.R. for R-2

ORDER

The reply has been filed by the Respondent Board after serving copy on the other side.

Post the matter for hearing on **02.05.2013**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt